

Sl. No.	Name of State/UT	2015-16	2016-17	2017-18
22.	Punjab	119	68.95	53.81
23.	Rajasthan	101.66	136.12	130.36
24.	Tamil Nadu	68.89	98.77	157.84
25.	Telangana	850.13	700.88	445.55
26.	Tripura	8.44	12.09	1.41
27.	Uttar Pradesh	463.42	376.19	356.01
28.	Uttarakhand	50.88	28.01	26.52
29.	West Bengal	143.43	361.66	236.19

Plan for eradication of begging on streets

2044. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any concrete plan for eradication of street begging by women and children in towns and cities which projects an adverse image of the country;

(b) if so, the details thereof; and

(c) whether these street beggars could be rehabilitated to earn livelihood in a dignified manner under any of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) Ministry of Women and Child Development has informed that the Ministry is implementing a centrally sponsored Integrated Child Protection Scheme (ICPS) (now “Child Protection Services”) for children in need of care and protection (CNCP). CNCP are defined under section 2(14) of the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) respectively. As per Section 2(14)(ii) of JJ Act, a child who is found working in contravention of labour laws for the time being in force or is found begging, or living on the street is included as a “child in need of care and protection”. The primary responsibility in execution of the JJ Act lies with the State Governments/UTs. Under ICPS, financial assistance is provided to the State Governments/UT Administrations for, *inter alia*, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child

Care Institutions (CCIs). The scheme, provides institutional care through CCIs. As a rehabilitative measures in these CCIs, children are provided age appropriate education either within the institution or outside in a formal education system through convergence with other schemes and programs of the Government or Civil Society. The Scheme also provides for family based non-institutional care through adoption, sponsorship and foster-care.

The Ministry of Social Justice and Empowerment is in process of formulation of a Scheme for Protection, Care and Rehabilitation of Beggars.

Accessibility of public places to differently abled persons

2045. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) what steps are being taken to make more public places accessible to differently abled persons under the Sugamya Bharat Abhiyan;
- (b) whether during the last three years any Government buildings have been identified for not being disabled friendly in Rajasthan;
- (c) whether Government received any proposal from that State Government for making Governing buildings more disabled friendly; and
- (d) if so, the details thereof along with the action taken thereon, including the financial allocations made for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Under the Sugmaya Bharat Abhiyan, to make more public places accessible to differently abled persons, Government is enhancing the proportion of accessible Government Buildings, Airports, public Transport system and railway stations.

(b) to (d) During the last three years, under Sugamya Bharat Abhiyan, 90 State Government buildings at Jaipur were identified which were not disabled friendly. Access Audit of these 90 Buildings was conducted through Access Auditors M/s Svayam and the report sent to the State Government. Financial Proposals for 90 buildings have been received from the State Government of Rajasthan and an amount of Rupees Fifty Crore Eighty Four Lakh Forty Thousand has been sanctioned out of which an amount of Rupees Thirty Eight Crore Thirteen Lakh has been released, for creation of barrier free environment during 2017-18. The details are given in the Statement.